

COURT NO. 12
THE HONOURABLE SMT JUSTICE V.SUJATHA

To be Heard on Tuesday The 21st day of July 2026(AT 10:30 AM - PROCEEDINGS THROUGH HYBRID MODE)

NOTE - 1. SERVICE MATTERS OF YEAR 2018 & 2019 WILL BE TAKEN UP ON MONDAY IN A CHRONOLOGICAL ORDER - IMMEDIATELY AFTER MOTION LIST

2. REVENUE MATTERS OF YEAR 2018 & 2019 WILL BE TAKEN UP ON TUESDAY IN A CHRONOLOGICAL ORDER - IMMEDIATELY AFTER MOTION LIST

3. LAND ACQUISITION & STAMPS AND REGISTRATION OF YEAR 2018 & 2019 WILL BE TAKEN UP ON WEDNESDAY IN A CHRONOLOGICAL ORDER - IMMEDIATELY AFTER MOTION LIST

4. FINAL HEARING MATTERS PERTAINING TO MACMA FROM THE YEAR 2022 WILL BE TAKEN UP ON THURSDAY IN A CHRONOLOGICAL ORDER - IMMEDIATELY AFTER MOTION LIST

5. CONTEMPT CASES ALONG WITH OTHER ADJOURNED MATTERS WILL BE TAKEN UP ON FRIDAY - IMMEDIATELY AFTER MOTION LIST

(CAUSE LIST MOTION HEARING)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>FOR ADMISSION</u>					
1	MACMA/443/2026 IA 1/2026 Condone Delay Petition IA 2/2026 Stay Petition	ICICI LOMBARD GENERAL INSURANCE COMPANY LIMITED Vs NAGALA ATCHYUTHARAO	GUDI SRINIVASU	T D PHANI KUMAR	EAST GODAVARI
2	MACMA/451/2026 (MVOP/665/2017) IA 1/2026 Condone Delay Petition IA 2/2026 Stay Petition	NATIONAL INSURANCE CO LTD Vs L PEDDA REDDY	T S RAYALU		KURNOOL

COURT NO. 12

THE HONOURABLE SMT JUSTICE V.SUJATHA

To be Heard on Tuesday The 21st day of July 2026(AFTER CAUSE LIST MOTION HEARING - PROCEEDINGS THROUGH HYBRID MODE)

(DAILY LIST)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>FINAL HEARING (REVENUE)</u>					
3	WP/484/2018 IA 1/2018 Direction Petition IA 1/2023 Leave Petition IA 1/2026 Leave Petition	A.PADMAVATHI Vs THE STATE OF A.P.	N ASWARTHA NARAYANA	GP FOR REVENUE (AP) TAGORE YADAV YARAGORLA GP FOR ASSIGNMENT (AP) GP FOR ASSIGNMENT NOTICE TO R7 TO 23 SENT, NOT YET RETURNED	ANANTAPUR
4	WP/653/2018 IA 1/2018 Direction Petition	KILANI ATCHIYAMMA Vs THE STATE OF ANDHRA PRADESH	A PRABHAKAR SARMA	GP FOR REVENUE (AP)	VIZIANAGARAM
5	WP/5129/2018 IA 1/2018 Direction Petition IA 1/2026 Leave Petition	P. GOPALA KRISHNA VARAPRASAD Vs THE STATE OF ANDHRA PRADESH	C DAMODAR REDDY	GP FOR ASSIGNMENT (AP)	VISAKHAPATNAM
6	WP/6525/2018 IA 1/2018 Direction Petition IA 2/2018 Vacate Stay Petition	K. SRINIVASULU Vs THE STATE OF ANDHRA PRADESH	KOTI REDDY IDAMAKANTI	GP FOR REVENUE (AP)	YSR KADAPA
7	WP/7754/2018 IA 1/2018 Suspension Petition IA 1/2026 Vacate Stay Petition IA 2/2026 Leave Petition	K. VENKATRAMI REDDY Vs PRL.SECY. REVENUE DEPT. STATE OF A.P.	J M NAIDU	GP FOR ASSIGNMENT (AP)	CHITTOOR
8	WP/11238/2018 IA 1/2018 Suspension Petition IA 1/2026 Leave Petition WP/11282/2018	GUMPANA VENKATA SRINIVASA RAO Vs STATE OF ANDHRA PRADESH	P N MURTHY	GP FOR REVENUE (AP) B CHINNAPA REDDY	KRISHNA
9	WP/11282/2018 IA 1/2018 Suspension Petition	GUMPANA VENKATA SRINIVASA RAO Vs PRL.SECY. REVENUE DEPT. STATE OF A.P.	P N MURTHY	GP FOR REVENUE (AP) B CHINNAPA REDDY	KRISHNA
10	WP/16132/2018 IA 1/2018 Suspension Petition IA 1/2026 L R Petition	Y.ANJIBABU Vs THE JOINT COLLECTOR	M VIDYASAGAR	GP FOR REVENUE (AP) GANDRALA RATHNA KUMAR SC For APSCCFC LTD	KURNOOL
11	WP/16479/2018 IA 1/2018 Suspension Petition IA 2/2018 Direction Petition	YADAVALLI RAMA MOHAN RAO Vs THE STATE OF ANDHRA PRADESH	Y SUBRAHMANYAM	GP FOR REVENUE (AP)	KRISHNA
12	WP/18558/2018 IA 1/2018 Stay Petition IA 2/2018 Vacate Stay Petition IA 1/2026 Vacate Stay Petition	A. MALLESWARI Vs STATE OF AP	P V N KIRAN KUMAR	GP FOR REVENUE (AP) SUDEEPTHI POTLURI	KRISHNA

13	WP/19343/2018 IA 1/2018 Stay Petition IA 2/2018 Stay Petition	SRI MEDIDA PRABHAKAR RAO Vs THE STATE OF ANDHRA PRADESH		GP FOR REVENUE (AP) NAGARAJU NAGURU SATHEESH KUMAR EERLA SRINIVAS EMANI GP FOR HOME	GUNTUR
14	WP/20474/2018 IA 1/2018 Suspension Petition IA 2/2018 Additional Material Petition WP/20575/2018	SURENDRA REDDY VEMULETI Vs RAJASEKHAR REDDY	S SYAMSUNDER RAO	S KRISHNA REDDY GP FOR REVENUE	ANANTAPUR
15	WP/20575/2018 IA 1/2018 Suspension Petition IA 2/2018 Receive Docs Petition	KULASEKHARA REDDY P. VEMULETI Vs RAJASEKHAR REDDY	S SYAMSUNDER RAO	S KRISHNA REDDY GP FOR REVENUE	ANANTAPUR
16	WP/21454/2018 IA 1/2018 Direction Petition IA 2/2018 Additional Affidavit	VIPPALA RAMBABU DIED Vs THE STATE OF ANDHRA PRADESH	P RAJASEKHAR	GP FOR REVENUE (AP) GP FOR HOME	VISAKHAPATNAM
17	WP/22664/2018 IA 1/2018 Direction Petition	SUREDDI SAMBASIVA RAO Vs THE STATE OF ANDHRA PRADESH	SIVALENKA RAMACHANDRA PRASAD	GP FOR ENDOWMENTS (AP) GP FOR REVENUE PULIPATI RADHIKA	KRISHNA
18	WP/24030/2018 IA 1/2018 Direction Petition	N. ABDUL RAWOOF Vs THE STATE OF ANDHRA PRADESH	KOTHAPALLI RAM MOHAN CHOWDARY	GP FOR REVENUE (AP)	ANANTAPUR
19	WP/24942/2018 IA 1/2018 Direction Petition	CHERUKURI MEENAKSHI Vs THE STATE OF ANDHRA PRADESH	S MADAN MOHAN RAO	GP FOR REVENUE (AP)	EAST GODAVARI
20	WP/25553/2018 IA 1/2018 Stay Petition WP/29365/2018	SMT. ROKKAM GANGADEVI Vs THE STATE OF ANDHRA PRADESH	KOTI REDDY IDAMAKANTI	GP FOR REVENUE (AP) S SRIDHAR	VISAKHAPATNAM
21	WP/29365/2018 IA 1/2018 Stay Petition	SMT. ROKKAM GANGADEVI Vs THE STATE OF ANDHRA PRADESH	KOTI REDDY IDAMAKANTI	GP FOR REVENUE (AP) S SRIDHAR	VISAKHAPATNAM
22	WP/32202/2018 IA 1/2018 Direction Petition	SRI ANJANEYASWAMY TEMPLE Vs THE STATE OF AP	P SRIDHAR REDDY	GP FOR REVENUE (AP) GP FOR ENDOWMENTS	SPS NELLORE
23	WP/35587/2018 IA 1/2018 Direction Petition IA 1/2026 Additional Material Petition	B.SUDARSHAN RAO Vs THE STATE OF ANDHRA PRADESH	PRATAP NARAYAN SANGHI	GP FOR REVENUE (AP)	GUNTUR
24	WP/39491/2018 IA 1/2018 Direction Petition WP/8509/2018 WP/30205/2022	MUTHUKURU SUJITH REDDY Vs THE STATE OF ANDHRA PRADESH	V R REDDY KOVVURI	GP FOR REVENUE (AP) P NAGENDRA REDDY	YSR KADAPA
25	WP/8509/2018 IA 1/2018 Direction Petition	MUTHUKURU SUJITH KODDY Vs THE STATE OF ANDHRA PRADESH	V R REDDY KOVVURI	GP FOR REVENUE (AP) P NAGENDRA REDDY	YSR KADAPA

26	WP/30205/2022 IA 1/2022 Stay Petition IA 2/2022 Extension Petition	MUTHUKURU SUJITH REDDY Vs THE STATE OF AP	V R REDDY KOVVURI	GP FOR REVENUE P NAGENDRA REDDY	YSR KADAPA
27	WP/40661/2018 IA 1/2018 Direction Petition WP/8709/2019 WP/30715/2021	THATI THOTI POLAMMA Vs THE STATE OF ANDHRA PRADESH	K V VIJAYA KUMAR	GP FOR ASSIGNMENT (AP)	PRAKASAM
28	WP/8709/2019 IA 1/2019 Dispense with Petition IA 2/2019 Direction Petition	PEDDINENI VENKATA RANEMMA Vs STATE OF AP	V V L N SARMA	GP FOR REVENUE (AP) K V VIJAYA KUMAR M KALYAN RAO M SUGUNA	PRAKASAM
29	WP/30715/2021 IA 1/2021 Direction Petition IA 1/2024 Leave Petition	THATITHOTI POLAMMA Vs THE STATE OF ANDHRA PRADESH	K V VIJAYA KUMAR M SUGUNA	GP FOR REVENUE GP FOR REVENUE (AP)	PRAKASAM
30	WP/43198/2018 IA 1/2018 Direction Petition	SAYED MALAN BEE Vs THE STATE OF ANDHRA PRADESH	V R REDDY KOVVURI	GP FOR REVENUE (AP)	YSR KADAPA
31	WP/43676/2018 IA 1/2018 Suspension Petition IA 1/2026 Vacate Stay Petition	SMT. DASARI HANUMAKKA Vs THE STATE OF ANDHRA PRADESH	V R REDDY KOVVURI	GP FOR REVENUE (AP) KORIBILLI SANDEEP NALLANI VAMSI KRISHNA	ANANTAPUR
32	WP/44473/2018 IA 1/2018 Direction Petition IA 2/2018 Permission Petition	SEERA APPARAO Vs STATE OF ANDHRA PRADESH	V V SATISH	GP FOR REVENUE (AP) S LAKSHMINARAYANA REDDY(SC FOR GVMC)	VISAKHAPATNAM
33	WP/45198/2018 IA 1/2018 Direction Petition IA 1/2026 Leave Petition	AMINENI SURESH Vs THE STATE OF ANDHRA PRADESH	GUTTAPALEM VIJAYA KUMAR	GP FOR REVENUE (AP) ARTHIMALLA PRIYANKA	CHITTOOR
34	WP/45645/2018 IA 1/2018 Direction Petition IA 1/2026 Vacate Stay Petition	AADIREDDY TULASI VENKATA SATYA SURYA GANESH KUMAR Vs STATE OF ANDHRA PRADESH	VENKATESWARA RAO GUDAPATI	GP FOR REVENUE (AP)	VISAKHAPATNAM
35	WP/46148/2018 IA 1/2018 Direction Petition	INGILALA NARASIAH Vs THE STATE OF ANDHRA PRADESH	K PALLAVI	GP FOR REVENUE (AP) A JAYANTHI	SPS NELLORE
36	WP/46903/2018 IA 1/2018 Direction Petition IA 1/2019 Vacate Stay Petition	GADAMSETTI VENKATA VASANTHA VIJAY KUMAR Vs THE STATE OF ANDHRA PRADESH	KOTI REDDY IDAMAKANTI	GP FOR REVENUE (AP) S A RAZAK	PRAKASAM
37	WP/24143/2017 IA 1/2017(WPMP 29880/2017) Stay Petition WP/4838/2018 WP/5886/2018 WP/11749/2018 WP/14962/2018 WP/39150/2015 WP/39767/2017 WP/40761/2015	M VENKATA RAO Vs THE STATE OF ANDHRA PRADESH REP. BY ITS SECRETARY	KILARU NITHIN KRISHNA R N HEMENDRANATH REDDY	GP FOR REVENUE (AP) V S R ANJANEYALU SRINIVASA RAO BODDULURI	GUNTUR

38	WP/39150/2015 IA 1/2015(WVMP 4981/2015) Vacate Stay Petition IA 2/2015(WPMP 50463/2015) Direction Petition IA 1/2016(WVMP 770/2016) Vacate Stay Petition IA 1/2018 Vacate Stay Petition IA 1/2024 Leave Petition IA 1/2026 Leave Petition IA 2/2026 Vacate Stay Petition IA 3/2026 Vacate Stay Petition	PILLALAMARRI LAKSHMI NARAYANA PAVAN KUMAR Vs STATE OF ANDHRA PRADESH	V S R ANJANEYALU	GP-MUNCIPAL ADMN AND URBAN DEV(AP) ELEVATED AS JUDGE M K RAJ KUMAR J U M V PRASAD M CHALAPATI RAO P KAMLAKAR R N HEMENDRANATH REDDY ADDL ADVOCATE GENERAL (AP) SRINIVASA RAO BODDULURI PILLIX LAW FIRM KILARU NITHIN KRISHNA C DAMODAR REDDY DODDALA YATHINDRA DEV	GUNTUR
39	WP/40761/2015 IA 1/2015(WPMP 52624/2015) Direction Petition IA 1/2016(WVMP 538/2016) Vacate Stay Petition	BHAGAVATHULA VIDYARANYA SASTRY TENALI Vs PRL SECY MAUD DEPT. HYD & 5 OT	V S R ANJANEYALU	GP-MUNCIPAL ADMN AND URBAN DEV(AP) 486/SRINIVASA RAO BODDULURI RAJAGOPALLAVAN TAYI SRINIVASA RAO BODDULURI KILARU NITHIN KRISHNA GP FOR REVENUE DODDALA YATHINDRA DEV	GUNTUR
40	WP/39767/2017 IA 1/2017(WPMP 49306/2017) Stay Petition IA 1/2018 Vacate Stay Petition	ALURI KONDAIAH Vs THE STATE OF ANDHRA PRADESH	KILARU NITHIN KRISHNA	GP FOR REVENUE (AP) 486/SRINIVASA RAO BODDULURI SRINIVASA RAO BODDULURI	GUNTUR
41	WP/4838/2018 IA 1/2018 Stay Petition IA 2/2026 Vacate Stay Petition	M.VENKATA RAO Vs THE STATE OF ANDHRA PRADESH	GODAVARTI MOUNIKA SRINIVASA RAO BODDULURI	GP FOR REVENUE (AP) GP FOR LAND ACQUISITION ELEVATED AS JUDGE GP FOR LAND CEILING	GUNTUR
42	WP/5886/2018 IA 1/2018 Suspension Petition IA 2/2018 Stay Petition IA 1/2024 Direction Petition IA 2/2025 Suspension Petition	ALURI VENKATESWARA RAO Vs PRL.SECY. REVENUE DEPT. STATE OF A.P.	M K RAJ KUMAR	GP FOR REVENUE (AP) R N HEMENDRANATH REDDY GP FOR REGISTRATION AND STAMPS GP FOR ASSIGNMENT	GUNTUR
43	WP/11749/2018 IA 1/2018 Suspension Petition IA 2/2018 Stay Petition	A.S.S.V.NAGE SUBRAMANYAM Vs PRL.SECY. REVENUE DEPT. STATE OF A.P.	MEKA RAHUL CHOWDARY	GP FOR ASSIGNMENT (AP) GP FOR LAND ACQUISITION DODDALA YATHINDRA DEV S PRANATHI	GUNTUR
44	WP/14962/2018 IA 1/2018 Suspension Petition IA 2/2018 Stay Petition	DAGGUMILLI SUPRIYA Vs THE STATE OF ANDHRA PRADESH	MEKA RAHUL CHOWDARY	GP FOR REVENUE (AP) V S R ANJANEYALU DODDALA YATHINDRA DEV S PRANATHI	GUNTUR
FOR ORDERS					
45	WP/10342/2018 IA 1/2018 Direction Petition IA 1/2026 Leave Petition IA 2/2026 Implead Petition	SRI P G EERANNA Vs THE STATE OF AP	A PADMA	GP FOR REVENUE	ANANTAPUR
46	WP/23608/2018 IA 1/2018 Suspension Petition IA 2/2018 Additional Material Petition IA 1/2026 Amendment Petition	NAGALAPURAM VENKATESULU Vs THE STATE OF ANDHRA PRADESH	K RAMA KOTESWARA RAO	GP FOR REVENUE (AP) V VINOD K REDDY	CHITTOOR

47	WP/37647/2018 IA 1/2018 Direction Petition IA 1/2020 Extension Petition IA 2/2022 Vacate Stay Petition IA 1/2026 Vacate Stay Petition IA 2/2026 Vacate Stay Petition	MUPPIRALA JAYALAXMI Vs THE STATE OF ANDHRA PRADES	K S GOPALA KRISHNAN	GP FOR REVENUE (AP) N SAI PHANINDRA KUMAR C SUBODH M/S INDUS LAW FIRM BOKKA SATYANARAYANA KAMLA	SPS NELLORE
48	WP/419/2018 IA 1/2023 Leave Petition IA 1/2026 Leave Petition	K.THIMMAIAH Vs THE STATE OF ANDHRA PRADESH	K RAGHU VEER	GP FOR REVENUE (AP) GP FOR ASSIGNMENT (AP)	CHITTOOR
49	WP/16929/2018 IA 1/2018 Suspension Petition WP/20710/2019	DERANGULA UTTTAMMA Vs STATE OF ANDHRA PRADESH	MOHAMMED GAYASUDDIN	GP FOR REVENUE (AP)	ANANTAPUR
50	WP/20710/2019 IA 1/2019 Direction Petition	KUNCHEPUESWARAIAH Vs STATE OF ANDHRA PRADESH	HARISH KUMAR RASINENI	GP FOR REVENUE (AP) AZARUDDIN P M A M PRASADA RAO	ANANTAPUR
FOR HEARING					
51	WP/874/2018 IA 1/2018 Stay Petition IA 1/2022 Vacate Stay Petition CC/742/2025 CRP/817/2015 WP/13113/2015	KOTHURI VENKATESHWARA RAO Vs THE STATE OF ANDHRA PRADESH	SRINIVASA RAO NARRA	GP FOR REVENUE (AP) AYESHA AZMA S T V S KUMAR M R S SRINIVAS G SUDHEER	PRAKASAM
52	CRP/817/2015 (OS/148/2010) IA 1/2015(CRPMP 1077/2015) Stay Petition IA 4/2015(CRPMP 5879/2015) Amendment Petition	VANTIMITTA ASHOK KUMAR & 17 OTHERS Vs PADARTHI JOGESWAARA RAO & 6 OTHERS	M R S SRINIVAS	G SUDHEER VL N G K MURTHY V R N PRASHANTH K S MURTHY NARAM NAGESWARA RAO	PRAKASAM
53	WP/13113/2015 IA 1/2015(WVMP 2354/2015) Vacate Stay Petition IA 3/2015(WPMP 51204/2015) Implead Petition IA 6/2015(WVMP 218374/2015) Vacate Stay Petition	KOTHURI VENKATESWARA RAO C BABU Vs THE STATE OF ANDHRA.PRADESH REP. BY ITS	SRINIVASA RAO NARRA	GP FOR REVENUE (AP) E V V S RAVI KUMAR M R S SRINIVAS	PRAKASAM
54	CC/742/2025 (WP/874/2018) IA 1/2025-Implead Petition IA 2/2025-Miscellaneous Petition	KOTHURI VENKATESHWARA RAO ALIAS BABU Vs RAM PRAKASH SISODIA	SRINIVASA RAO NARRA	MANNAM VENKATA KRISHNA RAO AYESHA AZMA S	PRAKASAM